Anganwadi Services Scheme under the Umbrella Integrated Child Development Services (ICDS) and Pre-School non-formal education is one of the six free services provided to the children in the age group of 3-6 years through Anganwadi Centres (AWCs). The Ministry has notified the National Early Childhood Care and Education Policy (ECCE) on 12th October 2013. The Policy clearly lays down basic non-negotiable quality standards to be followed by all ECCE service providers. It strives to achieve holistic development and active learning capacity of all children below 6 years of age by promoting free, universal, inclusive, equitable, joyful and contextualized opportunities for laying foundation and attaining full potential.

Pre-School Education kits are being provided to all the Anganwadi Centres(AWCs) for effective implementation of ECCE in all Anganwadis. During 2017-18, the per AWC allocation for PSE has been increased from ₹ 3,000/- to ₹ 5,000/- p.a. The Ministry has also developed age appropriate Activity books for 3-6 years children which are being used by States/UTs after local customization. At present, there are 3.02 crore children in the age group 3-6 years who are beneficiaries of pre-school education in Anganwadi Centres under Anganwadi Services.

Expenditure on elementary education and as percentage of GDP as per analysis of Budgeted Expenditure on Education published by Ministry of Human Resource Development for the year 2017-18 is as follows:-

| Sector | Expenditure (₹ in crore) | Expenditure (as % of GDP) |
|--------------|--------------------------|---------------------------|
| Elementary | 324227.59 | 1.90 |
| Education | | |
| 2017-18 (BE) | | |

Cases of child marriage

1272. SHRI ANIL DESAI: Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

(a) whether child marriages are legally banned in the country;

(b) how many cases of child marriage have solemnised in the country during the last five years; and

(c) the names of the States where child marriages have solemnised and what action has been taken in this matter?

THE MINISTER OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI SMRITI ZUBIN IRANI): (a) to (c) As per The Prohibition of Child Marriage Act, 2006', any marriage where either of the contracting party is a child at the time of the marriage is voidable at the option of the contracting parties if they approach the court within two years of attaining their majority. The Total number of child marriage cases reported, as per National Crime Records Bureau reports, during the last five years is given in Statement.

Statement

State-wise number of child marriage cases reported during the last five years

| Sl. No. State/UT | | Number of Cases registered during the year | | | | | |
|------------------|-------------------|--|------|------|------|------|--|
| | | 2013 | 2014 | 2015 | 2016 | 2017 | |
| 1 | 2 | 3 | 4 | 5 | 6 | 7 | |
| 1. | Andhra Pradesh | 16 | 16 | 15 | 19 | 15 | |
| 2. | Arunachal Pradesh | 0 | 0 | 0 | 0 | 0 | |
| 3. | Assam | 1 | 4 | 14 | 23 | 58 | |
| 4. | Bihar | 1 | 10 | 0 | 0 | 17 | |
| 5. | Chhattisgarh | 1 | 2 | 6 | 8 | 1 | |
| 6. | Goa | 0 | 0 | 0 | 0 | 0 | |
| 7. | Gujarat | 12 | 16 | 9 | 12 | 6 | |
| 8. | Haryana | 17 | 15 | 14 | 14 | 18 | |
| 9. | Himachal Pradesh | 2 | 4 | 1 | 0 | 5 | |
| 10. | Jammu and Kashmir | 0 | 0 | 0 | 0 | 0 | |
| 11. | Jharkhand | 1 | 1 | 1 | 4 | 1 | |
| 12. | Karnataka | 26 | 44 | 35 | 51 | 65 | |
| 13. | Kerala | 11 | 19 | 13 | 8 | 15 | |
| 14. | Madhya Pradesh | 6 | 15 | 9 | 9 | 5 | |
| 15. | Maharashtra | 16 | 14 | 24 | 16 | 20 | |
| 16. | Manipur | 0 | 0 | 0 | 0 | 0 | |

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| 1 | 2 | 3 | 4 | 5 | 6 | 7 |
|-----|--------------------------------|-----|-----|-----|-----|-----|
| 17. | Meghalaya | 0 | 0 | 0 | 0 | 0 |
| 18. | Mizoram | 0 | 0 | 0 | 0 | 0 |
| 19. | Nagaland | 0 | 0 | 0 | 0 | 0 |
| 20. | Odisha | 0 | 0 | 1 | 15 | 17 |
| 21. | Punjab | 0 | 2 | 5 | 8 | 8 |
| 22. | Rajasthan | 5 | 5 | 6 | 12 | 6 |
| 23. | Sikkim | 0 | 0 | 0 | 0 | 0 |
| 24. | Tamil Nadu | 56 | 47 | 77 | 55 | 55 |
| 25. | Telangana | | 13 | 15 | 19 | 25 |
| 26. | Tripura | 1 | 1 | 2 | 1 | 1 |
| 27. | Uttar Pradesh | 5 | 10 | 4 | 3 | 4 |
| 28. | Uttarakhand | 0 | 0 | 1 | 1 | 1 |
| 29. | West Bengal | 43 | 37 | 40 | 41 | 49 |
| 30. | Andaman and Nicobar Islands | 0 | 0 | 1 | 1 | 0 |
| 31. | Chandigarh | 0 | 0 | 0 | 0 | 2 |
| 32. | Dadra and Nagar Haveli | 0 | 0 | 0 | 0 | 0 |
| 33. | Daman and Diu | 0 | 0 | 0 | 0 | 0 |
| 34. | Delhi UT | 1 | 2 | 0 | 1 | 1 |
| 35. | Lakshadweep | 0 | 0 | 0 | 0 | 0 |
| 36. | Puducherry | 1 | 3 | 0 | 5 | 0 |
| | Total | 222 | 280 | 293 | 326 | 395 |

Acute malnutrition in India

1273. SHRI AHMED PATEL: Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state: